

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 121 of 2011**

**Dated: 22<sup>nd</sup> August, 2012.**

**Present : Hon'ble Mr. Justice P.S. Datta Judicial Member  
Hon'ble Mr. V. J. Talwar Technical Member**

**In the matter of:**

**M.P. Power Generating Co. Ltd. .... Appellant (s)**

**Versus**

**M.P. Electricity Regulatory Commission .... Respondent(s)  
& Anr.**

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Mr. Anand K.Ganesan**

**Counsel for the Respondent(s) : Ms. Surbhi Sharma for MPERC**

**ORDER**

**Learned Advocate for the Commission has today filed written note of arguments. The appellant earlier submitted written note of arguments. On the prayer of the learned counsel for the Commission further hearing is adjourned to 3<sup>rd</sup> September, 2012.**

**(V.J. Talwar)  
Technical Member**

**(P.S. Datta)  
Judicial Member**

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